

As per the information available from the State Government, the number of foreign tourists who visited Rajasthan during 1989 and upto April 1990, are as given below:

	number
1989 . . .	414,572
1990 . . .	147,511

(upto April)

Arrivals for the later months and State-wise estimates of foreign exchange earnings are not available.

(b) The measures initiated by the Government to provide more facilities for the foreign tourists visiting India include liberalisation of charter policy, introduction of multi-entry visas for a period of 5 years, provision for the payment of visa fees by cheques/credit cards, improvement of tourist facilitation, relaxation of rules regarding restricted area permits, upgradation of tourism infrastructural facilities, creation of money changing facilities in hotels and other establishments, etc. The year 1991 has also been declared as "India Tourism Year" to improve the image of India, as a holiday destination.

(c) No, Sir

Implementation of DRDA in Pondicherry

1079. SHRI V. NARAYANASAMY Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the DRDA programme implementation in Pondicherry has not reached the required target in the first half of the year 1990-91 and thereby the employment opportunities to be provided to the rural people are much affected; and

(b) if so, what steps Government are taking to achieve the target under DRDA in Pondicherry?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) and (b) As against the Integrated Rural Development Programme (IRDP) target of 40 per cent for April-September 1990, physical and financial achievement of Pondicherry during the period were 8.37 per cent and 21.06 per cent res-

The Government of India have written to the Union Territory Administration pointing out unsatisfactory performance of IRDP in Pondicherry, and have urged the U.T. Administration to take immediate steps for ensuring fulfilment of targets during the current year.

Setting up of Co-operative Sugar Factory in Pondicherry

1080 SHRI V. NARAYANASAMY Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether it is a fact that Pondicherry Government have applied for the licence to set up a Co-operative Sugar Factory in the Karaikal region?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): No, Sir.

Disposal and development of Nazul lands in Delhi by Delhi Development Authority

1081 SHRI KRISHNA KUMAR BIRLA Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that in January 1990 the Delhi Development Authority changed the criterion laid down for disposal and development of Nazul land rules 1981 without any proper amendment allegedly to favour certain housing societies;

(b) whether it is also a fact that Delhi Development Authority has also been offering land to the societies which were declared defunct in 1989;